

Electronic media under PCI

*275. SHRI O.T. LEPCHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Chairman of the Press Council of India (PCI) has desired that the electronic media may also be brought under the purview of the Council; and

(b) if so, the details in this regard and Government's reaction thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI): (a) and (b) The Chairman, Press Council of India (PCI) has addressed the Hon'ble Prime Minister on 11.10.2011 inter alia for bringing electronic media under the purview of the PCI. Subsequently the Press Council of India, in its meeting held on 17.11.2011 has decided to hold further debate on the proposal of Chairman, PCI.

Status of muslim community

*276. SHRI T.K. RANGARAJAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is fact that, as per the Sachar Committee Report, muslim community is the largest minority in the country;

(b) if so, the status of muslim community in the field of education, employment and access to benefits of development during the last year, State-wise;

(c) whether it is also a fact that the community lags behind the mainstream; and

(d) if so, the reasons therefor?

THE MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) Yes, Sir.

(b) The status of access to benefits in education, employment, housing etc. for minorities including Muslims under different development programmes during last year is given in Statements-I to XV (See below).

(c) The Sachar Committee Report has indicated that the Muslim community lags behind the mainstream in social, economic and educational sectors.

(d) The reasons, as brought out by the Sachar Committee Report, are given in the Statement XVI.